

ITEM NO.101
(Part-heard)

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8534/2015

M/S. RDB TEXTILES LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,
KOLKATA-IV

Respondent(s)

(PART-HEARD BY HONBLE ROHINTON FALI NARIMAN AND HONBLE NAVIN SINHA ,JJ. As per Court's Order dated 15.12.2017 list the batch of appeals in first week of February, 2018. FOR ON IA 3/2016(Application for impleadment))

WITH

C.A. No. 8703/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 8725-8726/2015 (XVI)
C.A. No. 8769/2015 (XVI)
(FOR ON IA 3/2016)
C.A. No. 8565/2015 (XVI)
C.A. No. 9153/2015 (XVI)
C.A. Nos. 8894-8895/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. Nos. 8896-8897/2015 (XVI)
FOR ON IA 5-6/2016(Application for impleadment)
C.A. No. 13331/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 9242-9243/2015 (XVI)
C.A. No. 9087/2015 (XVI)
C.A. No. 9249/2015 (XVI)
C.A. No. 9144/2015 (XVI)
C.A. Nos. 8885-8886/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. Nos. 8890-8891/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. No. 13330/2015 (XVI)
C.A. No. 8706/2015 (XVI)
(FOR ON IA 3/2016)
C.A. No. 8743/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 9146-9147/2015 (XVI)
C.A. Nos. 8759-8760/2015 (XVI)
(FOR ON IA 5/2016)

Date : 07-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. S.K. Bagaria, Sr. Adv.
Mr. Niraj Kishan Kaul, Adv.
Mr. Saurav Agarwal, Adv.
Mr. Saurabh Bagaria, Adv.
Mr. Amit Agarwalla, Adv.
Mr. Kapil Rohatagi, Adv.
Mr. Ajit Singh, Adv.
Mr. Sanyat Lodha, Adv.
Mr. Vivek B., Adv.
Ms. Aakrit Dawar, Adv.
Mr. Sushal Tiwari, Adv.
Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mr. K. Radhakrishnan, Sr. Adv.
Ms. Nisha Bagchi, Adv.
Ms. Sunita Rani Singh, Adv.
Mr. Rupesh Kumar, Adv.
Ms. Pooja Sharma, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. K. Radhakrishnan, learned Senior Counsel appearing for the respondent resumed his arguments at 12.20 p.m and was on his legs when the Court rose for the day leaving the matters as part-heard.

List tomorrow i.e. Thursday, the 8th February, 2018 at 2.00 P.M. as part-heard.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER